

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1786

ANSWERED ON:15.03.2005

RESERVATION OF SEATS FOR NON -RESIDENT INDIANS

Antulay Shri Abdul Rehman;Singh Shri Chandra Bhushan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to set apart 15% of seats in the country's premier educational institutions for non-resident Indian aspirants on first-come-first-serve basis;
- (b) if so, the details of the regulatory body empowered to operate the scheme;
- (c) whether aspirants from SAARC countries are likely to be given preferential weightage;
- (d) if so, the details thereof; and
- (e) the criteria/condition likely to be imposed for admission in Indian Institutions?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI):

(a) to (e): 15% supernumerary seats have been created in all the university deptts. exclusively for foreign students, and preference is given to persons of Indian origin holding foreign passports. Five percent of these seats have been earmarked for the children of Indian workers in the Gulf. The Statutory Councils such as the AICTE regulate these admissions as per equivalence of foreign certificate as laid down by the Association of Indian Universities (AIU). Foreign nationals from SAARC countries seeking admission through Direct Admission of Students Abroad (DASA) scheme are allowed 50% fee waiver provided they are studying in SAARC countries only. This scheme is implemented in selected centrally funded institutions such as NITs. The DASA scheme is being implemented by the EdCIL, a Public Sector Undertaking under this Ministry. The EdCIL is offering admissions under supernumerary quota on a first-come-first-serve basis.